

2. Siang
3. Subansini
4. Tirap

19. DADRA & NAGAR HAVELI

1. Dadra & Nagar Haveli

20. LAKSHADWEEP

1. Lakshadweep

21. MIZORAM

1. Aizawl
2. Lunglez

Non-disposal of imported colour T.V. sets

465. SHRI H. N. BAHUGUNA: Will the PRIME MINISTER be pleased to state:

(a) whether non-disposal of imported TV sets has arisen due to flooding over two lakh colour TV sets under OGL and gift scheme and due to reduction in TV colour transmissions; and

(b) whether Government realise on re-consideration that the entire case has been mishandled at every stage leading to large scale diversion of a limited resources and leading to organised and approved corruption?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir.

(b) No, Sir. The Government does not feel that the case has been mishandled.

ETTDC's Plan to cover 94 major towns with television relay

466. SHRI MOHANLAL PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Electronics Trade and Technology Development Corporation (ETTDC), a public sector undertaking, has submitted a plan to cover 94 major towns in the country

with television relay within 12 to 18 months;

(b) the details of expenditure submitted by the Corporation and the areas likely to be covered; and

(c) the steps taken by Government on the said proposal?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) No, Sir.

(b) and (c) Do not arise.

Distortions in I.A.S. and I.P.S.

467. SHRI R. L. BHATIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are taking any steps to remove the distortions that have crept into the country's principal civil services, the I.A.S. and the I.P.S. over the years;

(b) if so, the outcome of the study made by his Ministry in this behalf; and

(c) the action taken by his Ministry to set matters right and improve administrative efficiency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI P. VENKATASUBBALAH): (a) Government are not aware of any distortions' in the Indian Administrative Service and the Indian Police Service.

(b) and (c) Do not arise.

Industrialisation of Aurangabad, Chandrapur, Ratnagiri in Maharashtra

468. SHRI J. S. PATIL: Will the Minister of INDUSTRY be pleased to state:

(a) whether a Study Team was appointed in 1980-81 to prepare plans for the industrial development of the Centrally backward districts of Aurangabad, Chandrapur, and Ratnagiri in Maharashtra;